

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : LAKSHMI VILAS BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. TK BHASKAR
VIKRAM P JAIN
SHWETHA VASUDEVAN

Counsel for the
Respondent



2. A.G. SATHYA NARAYANA
For
A.K. MYLSAMY

For Petitioner A. Sathya

ORDER

Heard. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)